

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 51796 of 2014

[Arising out of Order-in-Original No. 82/CE/CHD-II/2013 dated 13.12.2013 passed by the Commissioner of Central Excise, Chandigarh-II]

Majestic Industries Ltd

SCO 216, Iron Market, Sector 29-D,
Chandigarh 160030

.....Appellant

VERSUS

Commissioner of CE & ST, Chandigarh-I

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

.....Respondent

WITH

Excise Appeal No. 51980 of 2014

[Arising out of Order-in-Original No. 82/CE/CHD-II/2013 dated 13.12.2013 passed by the Commissioner of Central Excise, Chandigarh-II]

Majestic Metaliks Ltd

Old Kalka Road, Village Bhankarpur,
Derabassi, Punjab

.....Appellant

VERSUS

Commissioner of CE & ST, Chandigarh-I

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

.....Respondent

APPEARANCE:

None for the Appellants

Mr. Anurag Kumar and Mr. Goverdhan Dass Bansal, Authorized

Representatives for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

FINAL ORDER NO. 61395-61396/2025

DATE OF HEARING: 17.09.2025

DATE OF DECISION: 17.09.2025

P. ANJANI KUMAR :

No one has appeared for the appellants. On previous dates of hearing also, no one appeared on behalf of the appellant. Vide order dated 09.07.2025, this Bench granted a last opportunity to the appellants and imposed a cost of Rs.25,000/- in respect of both appeals, but the appellants have not complied with the said order till date. It appears that the appellants are not interested in pursuing their appeals. As the appeals pertain to year 2014, we find no reasons to keep it on record; accordingly, both the appeals are dismissed for non-prosecution with the liberty to the appellants to seek restoration by moving appropriate applications giving sufficient reasons for non-appearance.

(Dictated and pronounced in the open court)

**(S. S. GARG)
MEMBER (JUDICIAL)****(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**